## **HIGH COURT OF JAMMU & KASHMIR AND LADAKH**

(Office of the Registrar General at Srinagar)

ORDER

No: -1321 of 2025/RG

Dated:-69.09.2025

In exercise of the powers under Section 9 (3) of the Bhartiya Nagrik Suraksha Sanhita, 2023, Shri Mudasir Yousuf, Munsiff Sogam is hereby conferred the powers of Judicial Magistrates,  $1^{\rm st}$  Class, to be exercised by him within his respective jurisdiction, w.e.f. the date he joined as Munsiff Sogam.

By Order.

(M.K Sharma)

Registrar General (Officiating)

No:-49815-45/RG/GS

Dated:- 8 .09.2025

## Copy of the above forwarded to

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
- 2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_

...... for kind information of their Lordships.

3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.

4. Director, J&K Judicial Academy;

- 5. Registrar Rules, High Court of J&K and Ladakh, Srinagar;
- 6. Registrar Judicial, High Court of J&K and Ladakh Jammu/Srinagar.
- 7. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar;
- 8. Principal District and Sessions Judge, Kupwara;
- 9. CPC, e-Courts, High Court of J&K and Ladakh, Jammu ......for information;
- 10. Shri Mudasir Yousuf, Munsiff Sogam for information and necessary action.
- 11. Manager, Government Press, Jammu/Srinagar for publication in the next issue of the Government Gazette.
- 12.Incharge NIC, High Court of J&K and Ladakh, Srinagar for information and uploading the same on the High Court website
- 13.Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and for keeping the record of the same.

14. Order file

Registrar General (Officiating)